## Government of India Ministry of Development of North Eastern Region

## LOK SABHA UNSTARRED QUESTION NO. 5199

To be answered on Wednesday, April 2, 2025/Chaitra 12, 1947 (Saka)

### QUESTION

### **Inclusion of North Bengal in the NEC**

5199. Shri Jagannath Sarkar:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the Government has considered the proposal to include North Bengal in the North Eastern Council (NEC), if so, the details and the current status thereof;
- (b) the specific economic and developmental benefits anticipated from incorporating North Bengal into the NEC particularly in terms of infrastructure, tourism, and trade; and
- (c) the manner in which the inclusion of North Bengal in the NEC is likely to impact existing developmental initiatives in the region along with the additional funding or programmes to be allocated for its growth?

#### **ANSWER**

# The Minister of State of the Ministry of Development of North Eastern Region (Dr. Sukanta Majumdar)

(a) to (c) North Eastern Council (NEC) is a statutory body established under NEC Act, 1971 of Parliament for the north eastern areas of India with Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland & Tripura as Member States. State of Sikkim was added vide NEC (Amendment) Act, 2002.

There is no proposal to include North Bengal in NEC.

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